Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Consolidated list of orders ready for Pronouncement on 07.10.2026

Before Shri O P Kant, AM & Shri Anikesh Banerjee, JM

Sr No.		ITA No	Name of the asseessee	Bench/ Author	Date of Hearing
1	ITA	6759/M/24	Hindustan Petroleum Corporation Ltd.	H/AM	24.08.2026
2	ITA	5/M/25	Hindustan Petroleum Corporation Ltd.	H/AM	24.08.2026

Before Shri Anikesh Banerjee, JM & Ms. Ratna Dasgupta, AM

Sr No.		ITA No	Name of the asseessee	Bench/ Author	Date of Hearing
1	ITA	3505/M/26	Laxmichand Meghji Dedhia	K(SMC)/JM	21.09.2026
2	ITA	5241/M/26	Foundever Crim India Pvt. Ltd.	K/JM	17.09.2026

ASSISTANT REGISTRAR

07.10.2026

IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES
MUMBAI
Orders ready for pronouncement on 06.10.2026

BEFORE SHRI. CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND
SHRI. G. M. DOSS, ACCOUNTANT MEMBER

Sr. No	ITA No.	Name of the Assessee	Date of Hearing	Bench	Author
1	2858/Mum/2026	Imagine Spaces LLP	11.08.2026	C	AM
2	3555/MUM/2026	Paras Chandrakant Shah	13.08.2026	C	AM

Orders ready for pronouncement on 06.10.2026

BEFORE SHRI. SAKTIJIT DEY, VICE PRESIDENT
AND
SHRI. G. M. DOSS, ACCOUNTANT MEMBER

Sr. No	ITA No.	Name of the Assessee	Date of Hearing	Bench	Author
3	7034/Mum/2026	Smt. Gauriben Madan Charla Jain Charitable Trust	24.09.2026	B	AM
4	7035/Mum/2026	Smt. Gauriben Madan Charla Jain Charitable Trust	24.09.2026	B	AM
5	3456/Mum/2026	Netscout Systems Industrial Pvt. Ltd	23.09.2026	B	AM
6	7397/Mum/2026	Bombay Merchantile Co-operative Bank Limited	23.09.2026	B	AM
7	7398/Mum/2026				
8	7399/Mum/2026				
9	7400/Mum/2026				

Aditi Pandare
Private Secretary
ITAT, Mumbai Bench

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on **07.10.2026**

Combination: **Shri Om Prakash Kant, AM & Shri Aniikesh Banerjee, JM**

S. No	ITA No.	Name of the Assessee	Bench	D.O.H	DOP	Author
1	6759/MUM/2024 ITA 5/MUM/2025	HINDUSTRAN PERTROLEUM CORPORATOIN LTD	H	24.08.2026	07.10.2026	A.M.

(Saumya Srivastava)
Sr. Private Secretary

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "E" MUMBAI

SHRI VIKRAM SINGH YADAV, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER

List of orders to be pronounced on 08TH OCTOBER, 2026 (Thursday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	6619/MUM/2026	KOTAK SECURITIES LTD	05.10.26	E	JM
2	4203/MUM/2026	KUTCHI SARVODAYA NAGAR	01.10.2026	E	JM

Soumili Das
Soumili Das
PS

Mumbai, Dt :07/10/2026